

ed to state:

- (a) the amount of paper currency with the King's head in circulation at present;
- (b) the amount of paper currency stamped with the national design in circulation at present;
- (c) the amount of paper and metallic currency in circulation at present; and
- (d) the date of withdrawing the Travancore Metallic currency?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). On the 31st December, 1952, the total circulation of King's Head notes excluding notes of the denominational value of rupees hundred was about Rs. 586 crores and the total circulation of Asoka Pillar design notes excluding notes of the denominational value of rupees hundred was Rs. 39 crores. The total circulation of notes of the denominational value of rupees hundred of both the designs was about Rs. 488 crores. Separate figures relating to notes of the denominational value of rupees hundred of King's Head design and of Asoka Pillar design are not readily available.

(c) On the above mentioned date, the total Paper currency in circulation was Rs. 1113 crores and one rupee notes and coins in circulation were Rs. 127 crores. The particulars regarding small coins in circulation are not readily available.

(d) The withdrawal of Travancore Metallic currency started on 1st October, 1950, and with effect from 1st April, 1953, that currency will cease to be legal tender in that State.

LIME HILLS IN MANIPUR

337. Shri I. J. Singh: Will the Minister of Natural Resources and Scientific Research be pleased to state:

- (a) how many lime hills there are in Manipur;
- (b) the extent of these lime hills;
- (c) the quantity of production from these hills and whether they can produce exportable quantities; and
- (d) what steps Government have taken to increase production from these lime hills?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (d). A statement giving the information required is laid on the Table of the House. [See Appendix III, annexure No. 44]

COMPULSORY ELEMENTARY EDUCATION

338. Shri T. S. A. Chettiar: Will the Minister of Education be pleased to state in which States there is the system of compulsory elementary education at present?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The question concerns the State Governments.

ARCHAEOLOGICAL FINDS AT RUPAR

339. Dr. Ram Subhag Singh: Will the Minister of Education be pleased to state the nature of the finds unearthed by the Archaeological Department at Rupar in the Punjab?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The finds unearthed to date include copper and lead coins, beads, clay sealings, bone and ivory objects and a large quantity of pottery, belonging to different periods. Among the structures revealed are buildings of mud, mud-brick, kiln burnt brick and stone.

FOREIGN NATIONALS IN GOVERNMENT SERVICE

340. Shri Heda: (a) Will the Minister of Home Affairs be pleased to state what is the total number of foreign Nationals in the Defence and Railway Ministries at the end of the year 1952?

(b) What is the highest salary paid to any of them?

The Minister of Home Affairs and States (Dr. Katju): (a) The number of Non-Indians serving in the Secretariat posts in the two Ministries is as follows:—

Defence Ministry.	1
Railway Ministry.	13
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Total	14
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Information relating to the non-Secretariat posts in the field organisations under these Ministries is being collected and will be laid on the Table of the House.

(b) The highest salary is paid to an officer in the Railway Ministry who gets ₹ 3250 per annum.

ADVISERS IN PART 'B' STATES

341. Shri Heda: (a) Will the Minister of States be pleased to state what was the total number of advisers in part 'B' States as on the 26th January, 1953?

(b) What are the names of such States and the number of advisers in each of them?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). Advisers in Part B States are now designated as Counsellors. On the 26th January 1953, there were four Counsellors attached to Part B States, one each in Patiala and East Punjab States Union and Rajasthan and two in Hyderabad.

TOBACCO EXCISE

342. Shri Nanadas: Will the Minister of Finance be pleased to state the number of Inspectors, Deputy Superintendents and Superintendents who are engaged exclusively in Tobacco Excise of the Central Excise Department?

The Minister of Revenue and Expenditure (Shri Tyagi): The information asked for is being collected and will be placed on the Table of the House in due course.

GRANT TO PUBLIC EDUCATIONAL INSTITUTIONS

343. Shri Sivamurthi Swami: (a) Will the Minister of Education be pleased to state how much was paid as grants to public educational institutions in India by the Central Government last year?

(b) Has the Karnatak University asked any financial help for any schemes?

(c) If so, what action has been taken?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) A sum of Rs. 2,94,00,000 (two crores and ninety-four lakhs) was paid during last year.

(b) Yes, Sir.

(c) The matter is under consideration.

FINANCIAL ADJUSTMENTS BETWEEN RAJASTHAN AND THE CENTRE

344. Shri Bheekha Bhai: Will the Minister of States be pleased to state whether any financial adjustments have been arrived at between the State of Rajasthan and the Centre with regard to the expenditure incurred on border force by Rajasthan?

The Minister of Home Affairs and States (Dr. Katju): For the year 1950-51 the Government of India have agreed:

(i) to issue to the State Government arms and ammunition, clothing, wireless equipment, etc., available from Army stores or Disposals, on loan, and

(ii) to pay half the cost of equipment purchased by them from open market, and half of the recurring expenditure, subject to a maximum of Rs. 25 lakhs, provided budgetary deficit was due to the raising of the Rajasthan Armed Constabulary.

2 Pending receipt of final certified figures from the Accountant General, Rajasthan, it has been decided by the Government of India to make an 'on account' payment of Rs. 7.5 lakhs to the State Government.

CLAIMS FOR URBAN AND AGRICULTURAL PROPERTY

345. Shri Gidwanji: (a) Will the Minister of Rehabilitation be pleased to state how many claims for urban immovable property have so far been rejected *ex-parte* by the Chief Claims Commissioner?

(b) How many claims for agricultural property have been rejected *ex-parte* by the Chief Claims Commissioner?

(c) Will any opportunity be given to such claimants to have their claims verified?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Separate figures for urban properties are not available. The total number of property sheets relating to urban and rural houses rejected *ex-parte* is about 29,000.

(b) The number is not expected to be large but exact figures are not available. The hon. Member is referred to Rule 6 of the rules framed under the Act, a copy of which is laid on the Table of the House.

(c) A copy of the press note issued on the 12th November, 1952 giving additional facilities to those whose claims have been decided *ex-parte* is also laid on the Table of the House. [See Appendix III, annexure No. 45.]

STATEMENT

Rule 6. Where a claimant after a notice under rule 4 has been duly served upon him, fails to appear either in person or through a duly authorised agent on the date of hearing the Claims Officer shall determine the claim *ex-parte*.

Provided that the Claims Officer may on application made to